

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.41/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Aram Services

Vs

R. K. Associates & Hotliers Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.41/I&BP/NCLT/MB/MAH/2018

The Petitioner Counsel is present. The Corporate Debtor has expressed some personal difficulty on the part of the Counsel appearing today, whereby, at request, list this matter on 28.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)